

FORMAT OF ELECTRONIC IMPORTER - EXPORTER CODE (e-IEC)

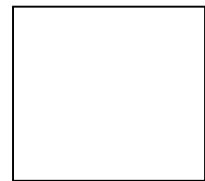
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
OFFICE OF _____ DIRECTOR GENERAL OF FOREIGN TRADE

(Full Address)

CERTIFICATE OF ELECTRONIC IMPORTER - EXPORTER CODE (e-IEC)

[This is a computer generated certificate. The authenticity of this certificate may be verified by clicking on the link "View your IEC" on the DGFT's website (<http://dgft.gov.in>) and filling in the e-IEC number and minimum three letters of the name of the e-IEC holder.]

1. Name
2. Address
3. Name and Designation of the signatory applicant whose photograph has been uploaded
4. Address of the Branch/Div./Unit, if any:
5. IEC number:
6. Date of issue:
7. PAN:



digital photograph

Place:

Date:

Name and Designation of the Issuing Authority

Note: In case of any change in the name/address or constitution of e-IEC holder as per para 9.1 of Handbook, the e-IEC holder shall cease to be eligible to import or export against the IEC number after expiry of 90 days from the date of such change unless in the meantime, the consequential changes are effected in the e-IEC by the concerned licensing authority.